

ITEM NO.49

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3568/2024

MUKHTYAR HAIDAR RIZVI & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 23-01-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Anupam Mishra, AOR

For Respondent(s) :

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Akul Krishnan, Adv.
Mr. Tejas Patel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 have already filed counter affidavit.

Original records of High court and Trial Court are still
awaited. After the same are received, let soft copies of the
records be provided to Ld. Counsels for both the parties.

List again on 25.02.2025.

SUJATA SINGH
Registrar

pm